

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 621-
622/2023

ANUJ KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 07-11-2024 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Gopal Verma, AOR
Mr. Piyush Singh, Adv.
Mr. Umang, Adv.
Ms. Vanshika, Adv.

For Respondent(s)

Ms. Sakshi Kakkar, AOR

Mr. Paranjay Tripathi, Adv.
Mr. Prateek Bhatia, AOR
Mr. Rajesh Raj, Adv.
Ms. Ankita Dogra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.3. Ld. Advocate,
Mr.Paranjay Tripathi, appearing on behalf of Mr.Dhawal
Mohan, Advocate-on-record has entered appearance for the
said respondent and has sought time to file vakalatnama and
counter affidavit. Four weeks' time is granted to do so.

contd....

Respondent Nos.1 and 2 have filed counter affidavit.

Service is complete on respondent No.4 but none has entered appearance.

List again on 17.3.2025.

SUJATA SINGH
Registrar

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